

**GOVERNMENT OF INDIA  
CIVIL AVIATION  
LOK SABHA**

UNSTARRED QUESTION NO:6557  
ANSWERED ON:16.05.2012  
SNAGS IN AEROPLANES  
Singh Shri Ganesh

**Will the Minister of CIVIL AVIATION be pleased to state:**

- (a) the total number of cases of bursting of tyres and other technical snags in aeroplanes of private and Government airlines during the last one year, till date;
- (b) the measures being taken by the Government to ward off such incidents and the details of steps taken by the Government in this regard so far;
- (c) whether the Government has penalized/proposes to penalise such airlines; and
- (d) if so, the details thereof and if not, the reasons therefor?

**Answer**

MINISTER OF CIVIL AVIATION (SHRI AJIT SINGH)

- (a): Government does not maintain such data.
- (b): All actions required to be taken on bursting of tyres and technical snags, are taken by the airlines themselves.  
DGCA has issued CAR, section 2, Series C, Part I which specifies the manner in which defects in aircraft and aircraft components are to be recorded, reported, investigated and analyzed for the purpose of taking timely corrective/preventive action.
- (c) & (d) All snags are rectified by the Airlines certifying staff as per their Approved Maintenance Procedures.